I 27 87 900 185

Azod 70 years resident of Willage Sodhna mental metalitablistations, Hedge

Permanent

(PAN)

Account Number

Direch frasadon/daugh s/wife of

(strike out whichever is not applicable)

(1) I am a candidate set up by Independent candidate.

Names

Self

Spouse-

Dependent 1 Dependent 2

Dependent 3

Sl. No.

2.

3.

4.

Election, do hereby solemnly affirm and state on oath as under:-

(2) Details of PAN and status of filing of Income tax return :

Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to Be har New Constituency (Name of the Constituency)

aguny B

Dal (Chinter of the political party) / am contesting as an

The financial year for

Income-tax return has

which the last

been filed

Total income

Rupees)

shown In Income

Tax Return (in

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Nothing
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	
4. Ca	ses in which I have been convicted by a court of	f law(other those referred to in Form 26):
(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	
	2 DWA	1 11 5015

(2)	Punish	me	Lim	20000

(5) That I give heigth below the details of the assets (movable and in movable etc.) of myselimy spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand	10,000-	5000-		8	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SNI, Paras A/c No. 1083946278 Part 3 2000 V K. Grania Mank, Ten Frank Afe No. 1774	1-thirty	two thous	and)	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	- 1000		usand)	_	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC 48000 yt)	_	_	_	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	K.c.c	-		-	_
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Marshal BR-06E	_	00/-	_	-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold, 10 g Silver, 50 g Licency	m = 30,000	1	_	

2

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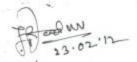
ART YELVE

Chains/interest	_	_	_		
(ix, Gross Total value	5,90,000	5000/	-	_	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

No No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Agricultural Land - Location(s) 2. Survey number(s) - 3.	Sodkia, P.ST Haysey P.S Kodare P.	10-29, Khate No.33, Kha	no 117 188 124 164, Khedre tano 147, 1	119,118,160,1 20,-123,9:	92,34,919
	Area (Total measurement in A.]	smaila)	100n	7 257	mano - 29	204,832,00
	·Whether inherited property (Yes or NO)	anglata, exall 1,24	Dr. hi	Khatem	120137	bra 200. 175
	Date of purchase in case of self acquired property	1974		Khatane.	10.19, Kho	grame. 945 947
	Cost of Land (in case of purchase)at the time of purchase	1/1-11	1 Dismel	- Khatan	0.156, the	ancy no. 2404
	Any Investment on the land by way of development, construction etc.	2-38	Dikmit Dismit			
	Approximate Current market value	>11. Sodi	83 DE8	nel	bull	
i)	Non-Agricultural Land Location(s) Survey number(s)	2.10	yser - (0)		shell -	-
	Area (Total measurement in sq. ft.)	(3. I	Langhara	(3000 A	Smil	V 1000000000000000000000000000000000000
	Whether inherited property (Yes or NO)	-				_
53	Date of purchase in case of self acquired property	_			_	-
	Cost of Land (in case of purchase) at the time of purchase	-	-	_	-	_
	Any Investment on the land by way of development, construction etc.	_	-	_	-	
	Approximate Current market value			-		
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	_		_		
	Built up Area (Total measurement in sq. ft.)		-	-	_	



	V (cher inherited property (* es or NO)	-	-	_	_	_
	Dow of purchase in case of serf activited property	_				_
	Cost of property (in case of purchase) at the time of purchase	_	_			-
	Any investment on the property by way of development, construction etc.	_	-	-	-	_
	Approximate Current market value	-	-	_	_	_
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	SodknaM	adhopur,	29		
	Area (Total measurement in sq. ft.)	7 Katha	-	-	-	-
	Built up Area (Total measurement in sq. fl.)	2 Katha	-	_	_	-
	Whether inherited property (Yes or NO)	Yes	_	_	-	
	Date of purchase in case of self acquired property	-	-	_	_	-
	Cost of property (in case of purchase) at the time of purchase	-	-	-		-
	Any Investment on the land by way of development, construction etc.	-		_	-	
	Approximate Current market value	5,00,000		_	_	_
(v)	Others (such as interest in property)	_	-	_	_	
(vi)	Total of Current Market Value of (i) to (v) above	5,00,000			_	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	V. K. Gramin Bank, Tengranx 50,000 -	-	_	_	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	-		-	-	

Jan 2000

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	Any other liability	-	_		200	-
	Grand total of liabilities	50,000-	_		_	
ii)	Government Dues: Dues to departments dealing with government secommodation					/
	Oues to departments dealing with supply of water				/	
-	Dues to departments dealing with supply of electricity					4412
	Dues to departments dealing with supply of telephones/mobiles		1	MX.		
	Dues to departments dealing with government transport (including aircrafts and lielicopters)					7 34
	Income Tax Dues		/			
	Wealth Tax Dues		/			
	Service Tax, Dues	1				
	Municipal /Property Tax Dues					
	Sales Tax Dues	1				
	Any other dues	/				
	Grand total of all Govt. dues	1/				

(7)	Details of	profession	or occup	ation:

a. Self. Agriculture b. Spouse

(8) My educational qualification is as under:

10th pars

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Spat/Kum. Danosh Prachad
2.	Full postal address	Silvaipati, Po Kodana, Muraffalu
3.	Number and Name of the constituency and state	90, Minabur
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. Janta Dal (united)
4.		

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						me Tax Retu	000	1.00	Historia Si mo
) Candidate				The Part Peter	in incu	-	
	-) Spouse:							
6.	(c) Dependents Details	of Assets	and Liabili	ities	in rupees			
_		Description	Self	Spous		Dependent-I	Depende	nt-II	Dependent-III
۹.		Moveable Asset (Total value)							
В.		Immovable Asset							
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)				X	til.		
	(ii)	Approximate Current Market Price of Asset (Total Value)			1				
7_		Liabilities		/					
		(i) Government dues (Total)	/						
		(ii) Loans from Bank, Financial Institutions and others (Total)	/		3				2
8.	(4	Give details of School / Unurse) (Name of the School	versity ed	ucation with	h ful	form of the	certificate	/ diplo	oma/ degree

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6

Verified at			
the state of the s	day of		20 🔼
1. a. nudar, te		.9	Afor Tes

High Court, Patria

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned 4. The affidavit should be either typed or written legibly and nearly